

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY

LOK SABHA
UNSTARRED QUESTION NO. 1480
TO BE ANSWERED ON 08.12.2015

Explosion of CNG Vehicles

1480. SHRI D.S. RATHOD:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government has any data on explosion/blast of CNG vehicles in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the details of law/status formulated by the Government for testing CNG kit in every three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G.M. SIDDESHWARA)

(a) & (b): Madam, no such data is maintained. However, to avoid CNG Cylinder fire, all CNG vehicles have to undergo CNG leakage testing every 3 years.

(c): Periodic Inspection and Testing of High Pressure Gas cylinders is governed by Gas Cylinder Rules – 2004, Central Motor Vehicle Rule 115 B and Automotive standards AIS24/AIS 028 and AIS 037.
